

Sl. No. 4

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
	Main Case	7 Of IBC	State Bank Of India Vs Sree Naidu Beverages Pvt Ltd
CP(IB)/44/7/AMR/2020	IA (IBC)/114/2024	U/Sec 44(2) of IBBI (Liquidation Process)Reg, 2016	Krishna Mohan Gollamudi, Liquidator of M/s Sree Naidu Beverages Private Limited
	IA (IBC)/124/2024	U/Reg. 15(1)(b) of IBBI(Liquidation Process) Reg's, 2016	Krishna Mohan Gollamudi, Liquidator of M/s Sree Naidu Beverages Private Limited

ORDER

IA (IBC)/114/2024:

Present: Mr. Gollamudi Krishna Mohan, Liquidator.


This application has been filed by the Liquidator seeking to extend the Liquidation period by 90 days i.e. from 09.04.2024 to 07.07.2024. Accordingly, IA (IBC)/114/2024 is allowed and disposed of.

IA (IBC)/124/2024:

Present: Mr. Gollamudi Krishna Mohan, Liquidator.

This application has been filed by the Liquidator seeking to take on record the progress report for the quarter ended 31.03.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/124/2024 is disposed of.


SANJAY PURI
MEMBER (TECHNICAL)


RAJEEV BHARDWAJ
MEMBER (JUDICIAL)